

[Mr. Speaker]

the prevention and control of air pollution, for conferring on and assigning to such Boards powers and functions relating thereto and for matters connected therewith."

The motion was adopted.

SHRI SIKANDAR BAKHT: I introduce the Bill.

12.57 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

MATTERS UNDER RULE 377

- (1) REPORTED MANIPULATION BY THE MULTINATIONALS LIKE WIMCO LTD TO SCUTTLE THE JANATA GOVERNMENT'S INDUSTRIAL POLICY

SHRI R. K. MHALGI (Thana):

Sir, I am constrained to bring to the notice of this Hon'ble House the manipulations by the multinationals like Wimco to scuttle the Janata Government's industrial policy and demand Government's immediate and necessary action to counter the anti-national move of the multi-national concerns.

The aim of the Janata Government is to give employment to the maximum number of persons so that the courage of unemployment is eliminated and means of livelihood is assured to curb one and all. To this effect, the Government desire to curb the activities of the Multinational concerns who use the most sophisticated machinery to produce more at the cost of millions of workers. Their only aim is to make profit and to transfer the amounts by dubious means to their father-lands.

Wimco Limited Factory at Ambar-nath in Maharashtra had over 3000 workers in 1956-57 on their roll. Now the production in the factory increased several-fold, but the number of workmen were progressively reduced to 800. This was made possible by the active connivance of our previous Governments. The Janata Govern-

ment has allotted the match manufacturing process to small scale or cottage industry section, so that the optimum number of persons (men and women) could be employed. The notice is served on units like Messrs. WIMCO Limited, Ambar-nath to progressively reduce the Match making activities and concentrate on other products which could not be manufactured in India by Indian concerns.

Now, WIMCO Limited, Ambar-nath in Maharashtra in contravention of this declared policy of the Government has imported a machine, the same is to go into production of Cardboard Match Boxes soon. This machine when commissioned, will be able to produce cardboard match boxes for the factory at Ambar-nath and also for the other units of the company as well. Moreover, another machine of the same nature is also expected soon. The one machine alone could eliminate the need of 300 workmen in the Ambar-nath factory. Likewise another 1500 persons working in the various other factories of WIMCO Limited will also be thrown out of work. From the present strength the workforce could be reduced to 500 i.e. this company only in their Ambar-nath factory has progressively reduced 2500 of the workforce within 20 years. When the other factories are also taken into account, the reduction in man-force will run to several thousands.

I am at a loss to understand how permission for the import of the above machinery was allowed?

To pacify the present employees, the company has outwardly assured, that no workmen will be retrenched. But Sir, every year about 200 workmen will retire from service and no replacement shall be thought needed. The work force in spite of the assurance will thus be reduced automatically. I would, therefore, request the Government to nip their nefarious activities in the bud.

It may not be out of place if I may mention here, that the company is asking their workmen to rebel against the Government for their new industrial policy and a signature campaign is afoot. They have succeeded in collecting signatures from their Madras factory and it will not be long before the workmen of this factory may also fall in line.

Immediate action to counter the company's move is the need of the hour.

(ii) REPORTED INTERFERENCE OF INTELLIGENCE BUREAU DURING CPI(M)'S CONGRESS AT JULLUNDUR

SHRI JYOTIRMOY BOSU (Diamond Harbour): I note the contents of a press publication covering the statement of Shri Charan Singh, the Home Minister on the issue of interference of the Intelligence Bureau during our Party Congress in Jullundur. The actual facts of the case are as follows:

On 8th April night a man was caught red-handed stealing an ordinary file containing party papers where there were no secret or private papers. This man revealed that he worked for the I.B. and his name was Gautam Das. He admitted that he is a sub-inspector of Intelligence Bureau and his identity card No. is S. No. 12/23.

On 5th April two motor cycle riders armed with revolvers deliberately gave a mild knock to one of our party delegates from Bihar Shri Ramanand Singh. Shri Ramanand Singh fell down and the motor cycle rider snatched his file containing party papers and disappeared. Amongst the two motor cycle riders, one of them was A. K. Dutta posted in Delhi holding the rank of Inspector in I.B. The Deputy Director of I. B. posted at Chandigarh gave him

a dinner because he was able to snatch the file from our party congress.

The Home Minister has been wrongly informed by his subordinates. That will be revealed from the facts mentioned above. The Research and Analysis wing did it frequently; it is a thing that was started by Mrs. Gandhi. Why is it that the present government is taking recourse to the same method? We are surprised that this is being allowed to continue even after Janata government has come to power. They had promised to restore democratic rights and civil liberties. Our party was not functioning underground and we were not doing anything prohibited. In spite of this this sort of ugly and unwarranted operations are being conducted by the I.B. The Home Minister may please clarify on the floor of the House. We have authentic proof to establish what we have stated here, which we are not revealing just now.

(iii) INACCURATE NEWS REPORTS RE RAPE COMMITTED ON 65 WOMEN IN BIHAR.

श्री हुकमबेब नारायण दाबब (मधुबनी):
उपाध्यक्ष महोदय, 14-4-78 को "नवभारत टाइम्स" में प्रकाशित समाचार "भारत का परिणति—65 औरतों के साथ बलात्कार" सरासर असत्य और भ्रामक है। निम्नलिखित स्वार्थी समाचार पत्रों और सम्वाददाताओं द्वारा गलत प्रचार के द्वारा बिहार में जातीय बंदा करवाने का प्रयास निरन्तर किया जा रहा है। संघर्ष में दोनों पक्ष में पिछड़ा वर्ग और ऊंची जाति के लोग हैं। दो सामन्तों के बीच पुराना संघर्ष चलता आ रहा है, जिस में पूर्व में भी कई बार इस तरह की घटना घट चुकी है। समाचार पत्र अपनी स्वतन्त्रता का गलत ढंग से दुरुपयोग कर रहे हैं। इस तरह के गलत समाचार से सारे देश में बंदा फैल सकता है, जिसमें कुछ स्वार्थी सत्य बने हुए हैं। भारत का समर्थन